

**PROCEEDINGS OF THE PRL. DISTRICT & SESSIONS**

**COURT BIDAR.**

**R E A D :**

1. Letter No. E (2) 2237-2265/2020-21/PSC dated 04/12/2020 of the Secretary, Karnataka Public Service Commission, Bengaluru, having a list of selected candidates eligible for appointment to the post of First Division Assistants in the Judicial Department of Bidar Unit, under notification No. 2233/2020-21/PSC dated 01/12/2020.
2. This office note dated 12/02/2021, and orders passed thereon.

**ORDER NO. 49/2021                      BIDAR DATED: 16/02/2021**

The following candidate as selected and allotted by the Karnataka Public Service Commission, Bengaluru, vide letter referred at (1) above, is hereby appointed to the post of First Division Assistant, in the Judicial Department of Bidar Unit, in the Scale of 27650-650-29600-750-32600-850- 36000-950- 39800 -1100-46400-1250 -52650 temporarily on probation of two years, under the Provisions of Karnataka Sub-Ordinate Courts (Ministerial and others posts) (Recruitment) Rules 1982 as amended by the rules 2007 read with General recruitment Rules 1977.

Sl. No	Name of the candidate and address.	Selected under which category	Appointed and posted to which Court.
1	2	3	4
1	Shruti D/o Sangamesh, R/o H. No. 2-805, Kasturi Nilaya, Shivaji Nagar, Behind Gumpa, Gandhi Gunj (P), Bidar 585403	GM/3B/W	Addl Civil Judge and JMFC-II Bidar

**TERMS AND CONDITIONS**

**1. Appointment of above said candidates is subject to final decision in A. No. 5690/2019 and A. No. 3870/2020 filed before KSAT.**

2. The selected candidate should join her duty within 15 days from the date of receipt of this appointment order. If the selected candidate is not reported for duty within 15 days his/her selection will be automatically cancelled and deemed to have been cancelled. After 15 days no plea or excuses will be considered

3. The selected candidate will be under probationary period for the period of minimum two years. If any selected candidate is found having involved in immoral activities, indulging in corrupt practices, found inefficient or misbehaving or working detrimental to the interest of Judicial Institution then he/she will be discharged from the service without any prior notice and without any enquiry.
4. If any documents are found fake/forged/not genuine, his/her selection will be cancelled without giving any notice.
5. The selected candidate shall pass Computer Literacy Test as per Rules 2012 and subsequent amendments and also pass Kannada Language as per Karnataka Civil Services ( Service and Kannada Language Exam) Rules 1974 or obtain Kannada Exemption Certificate from the concerned Presiding Officers.
6. If the selected candidate is found having given false information in the application or submitted fake documents his/her selection will be cancelled without giving any notice.
7. Further, appointment order to the candidate Sri. Nagappa will be issued after verification of all original documents by considering his seniority as per selection notification No. PSC E(2) 7272/2018-19 of KPSC as per Government Circular No. ಸಿಆಸುಇ 76 ಸನೆನಿ dated: 15/02/2018.
8. Further, the selected candidate shall submit her Medical and Fitness certificates in the concerned court at the time of joining.

Place: Bidar.

Date: 16/02/2021.

*Siva Shree 16/2*  
(Kadloor Satyanarayanacharya)  
Prl. District & Sessions Judge,  
Bidar. *SS*

Copy Submitted to:

The Registrar General, Hon'ble High Court of Karnataka, Bangalore, (with a covering letter), for favour of kind information.

Copy forwarded for information and needful to:-

1. Addl Civil Judge and JMFC-II, Court, Bidar.
2. Shruti D/o Sangamesh, R/o H. No. 2-805, Kasturi Nilaya Shivaji Nagar, Behind Gumpa, Gandhi Gunj (P), Bidar 585403